

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 426 / Confdl./2016
II-15-7/2004

Bilaspur, dated 27 June, 2016

Hon'ble the Chief Justice has been pleased to constitute the following Committee with immediate effect: -

Committee for monitoring the implementation of the resolutions passed in the Chief Justices' Conferences: -

Hon'ble Shri Justice Pritinker Diwaker	-	Chairman
Hon'ble Shri Justice Goutam Bhaduri	-	Member
Hon'ble Shri Justice Chandra Bhushan Bajpai	-	Member
Registrar General	-	Secretary

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 427 / Confdl./2016
II-15-7/2004

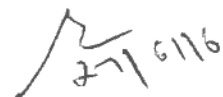
Bilaspur, dated 27 June, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
10. Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
11. Director/Additional Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
12. Additional Registrar (Admn./ D.E. & E./ S. & A. Cell/ M), High Court of Chhattisgarh, Bilaspur for information.

Contd.....2/-

13. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
14. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
15. Deputy Registrar (Writ & Copying/ Criminal/ Civil/ D.E./ Protocol & Works/ Vigilance and I. & E./R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
16. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- ✓ 17. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
18. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.

 27/6/16

(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL